

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA  
UNSTARRED QUESTION NO.3624  
TO BE ANSWERED ON 08.08.2022**

**FINANCIAL ASSISTANCE TO VETERAN ARTISTS**

**3624. Adv. A.M. Ariff:**

**Will the MINISTER OF CULTURE be pleased to state:**

- (a) whether the Government has taken any steps to provide financial assistance to veteran artists of the country and if so, the State-wise number of artists receiving the financial assistance and the amount of pension received during the last three years;
- (b) whether the Government is aware that several veteran artists of the country have not received their monthly pension amounts for the past several months;
- (c) if so, whether the Government will consider expediting the payment of pending pension to all the artists;
- (d) whether the Government has entrusted the Life Insurance Corporation of India to disburse the financial assistance to artists; and
- (e) whether the Government has reviewed its performance and if so, the details thereof?

**ANSWER**

**MINISTER OF CULTURE,  
TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION**

**(SHRI G. KISHAN REDDY)**

- (a) Yes Sir, Ministry of Culture administers a Scheme by the name of "Scheme for Financial Assistance for Veteran Artists (erstwhile Scheme for Pension and Medical Aid to Artists)" to provide financial assistance to veteran artists of the age of sixty years and above in the form of monthly artists pension.

The State wise details of artists receiving financial assistance under "Scheme for Financial Assistance for Veteran Artists" during the last three years are given at **Annexure.**

- (b) It has been the endeavor of the Government to make continuous efforts to ensure that pension to the beneficiaries is disbursed in a timely manner. The disbursement of financial assistance to the recommended artists is subject to submission of requisite documents, i.e. Life and Income Certificates. Non submission of requisite documents from the selected beneficiaries in time, results in delay in disbursal of pension to them.
- (c) Once all the requisite documents are submitted by the beneficiaries, all out efforts are made to disburse the pension expeditiously.
- (d) Yes Sir, Ministry of Culture has entrusted the Life Insurance Corporation (LIC) vide an MoU in 2009 for disbursing the monthly artists pension to selected beneficiaries prior to the year 2017.
- (e) The performance of LIC is reviewed from time to time and advisories are issued to them for timely disbursal of artists beneficiaries upon receipt of requisite documents from them and to submit a quarterly report in this regard. To cut down the delay in disbursal of pension to the old artists release of artists pension to the selected beneficiaries is made by the Ministry itself upon receipt of requisite documents from them from the year 2017-18.

**Annexure**

**Annexure referred to in Part-(a) of reply to Lok Sabha Unstarred Question No. 3624 due for 08.08.2022**

State wise details of disbursal under “Scheme for Financial Assistance for Veteran Artists (erstwhile Scheme for Pension and Medical Aid to Artists)” during last three years

(Amount in rupees Lakh)

Sl. No.	States	FY-2019-20		FY - 2020-21		FY - 2021-22	
		Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries
1	Andhra Pradesh	22.16	54	5.1	29	72.29	89
2	Assam	1.92	5	0.96	2	0.48	1
3	Bihar	-	-	-	-	-	-
4	NCT of Delhi	-	-	-	-	-	-
5	Goa	-	-	-	-	-	-
6	Gujarat	-	-	-	-	-	-
7	Haryana	0.04	1	-	-	0.92	1
8	Himachal Pradesh	-	-	-	-	-	-
9	UT of Jammu & Kashmir	-	-	-	-	-	-
10	Jharkhand	1.11	8	2.28	8	3.00	5
11	Karnataka	30.29	102	29.97	144	59.55	146
12	Kerala	13.34	83	8.18	24	24.45	57
13	Madhya Pradesh	5.41	16	2.44	6	5.04	12
14	Maharashtra	85.86	324	106.61	206	190.49	448
15	Manipur	3.08	13	3.36	9	7.84	16
16	Meghalaya	-	-	-	-	-	-
17	Mizoram	-	-	-	-	-	-
18	Nagaland	0.04	1	0.48	1	0.92	2
19	Odisha	84.04	238	119.46	355	276.95	828
20	Puducherry(UT)	-	-	-	-	-	-
21	Punjab	0	-	0	-	-	-
22	Rajasthan	0.87	5	0.07	2	1.23	2
23	Tamil Nadu	9.92	36	0.87	6	15.49	22
24	Telangana	86.18	163	53.2	86	217.29	342
25	Tripura	0.06	2	0.24	1	0.92	2
26	Uttar Pradesh	3.2	8	5.12	9	13.08	46
27	Uttarakhand	-	-	-	-	-	-
28	West Bengal	8.26	25	5.09	37	12.31	32
	LIC	1461.78	2104	527.85	1075	639.87	978
	Total	1817.56	3188	871.28	2000	1542.12	3029

